# श्री सतीश अग्रवालः आपने यह कहा कि दो लेजिस्लेशन पास करेंगे, वह कौन से हैं?

### उपसभापतिः यह बिल है---

One is the Building Construction and Other Workers Welfare Cess Bill, 1996 and the other is the Building Construction and Other Workers (Regulation of Employment and Conditions of Service) Bill, 1996. these two can be discussed together. And then, we can have the rest. Let us go ahead now. Shri Dipankar Mukherjee.

### RE, IMMEDIATE NEED FOR REVIVAL OF SICK PUBLIC SECTOR FERTILIZ-ER COMPANIES

SHRI DIPANKAR MUKHERJEE (West Bengal): Madam Deputy Chairman, it is with a lot of dismay that I rise to bring to the notice of the House, through you, the position of fertilizers, specially Urea, in this country.

Madam, this issue has been raised time and again. The country is seized with the problem of the Urea Scam. A lot of things have been written about the Urea Scam in the last four months. To us, to me, the biggest scam that is happening in the country so far as fertilizers are concerned is the import of Urea. Why are we importing Urea? In 1995-96, we have imported 37 lakh tonnes of Urea; 37 lakh tonnes! And six fertilizer-producing units in the country are lying either unutilised or under-utilised! There are six such companies. There are two public sector fertilizer companies, the Hindustan Fertilizer Corporation and the Fertilizer Corporation of India. The units are in Dur-gapur in West Bengal, in Barauni and Sindri in Bihar, in Namrup in Assam, in Talcher in Orissa and in Ramagundam in Andhra Pradesh. These two companies have been reported to the BIFR for the last four years. And for the last four years, there has been no proposal from the Government to revive them. There was a glimmer of hope when a Cabinet

decision was taken in April, 1995, in principle, that a revival of these units would be possible if we invested Rs. 2,200 crores. And if Rs. 2,2000 crores was invested, then 23 lakh tonnes of Urea would be available from these units. We would get 23 lakh tonnes of Urea if we only invested Rs. 2,200 crores. What have we been doing? We have been importing. In only one year, we have imported Urea worth Rs. 2,500 crores.

My submission to this Government is this. With a proposal which was accepted in principle, for eight months, the earlier Government had been telling us that they were searching for funds.

The funds could not be made available for reviving the six fertilizer units while the funds were available for importing 35 lakh tonnes of urea in 1995-96 and 28 lakh tonnes of urea in 1994-95. This is a national issue. If we have to maintain our food security-and we can be self-reliant, selfsufficient in urea-what is required is the political will and the will to take a decision, and I would like that the Government should review it again and immediately implement the revival proposal which has been gathering dust for years together. The country can no longer wait for scams. This will be the biggest scam, If we import urea and keep our plants shut down. Thank you, Madam.

श्री मोहम्मद सलीमः मैहम, ये बड़ी अजीब बात बेल रहे हैं ...(व्यावधान) अगर इम्पोर्ट नहीं होगा तो कम्पनी को पैसा कैसे मिलेगा। हमारे देश के जो बड़े बड़े राजनेता हैं, उनके खानदान के लोग हैं ...(व्यावधान) वे पैसा कैसे खाएंगे ...(व्यावधान) प्रोडक्शन नहीं किया जाता है ताकि बाहर से इम्पोर्ट किया जाए।

اخری تحدمیم: میژم- یه بوی تحبیب بات بول دید بس - ۰ - «مداهات" د . • (کرُّ ا میودی بیش بوها ترکیبی کوپسید چیس

†[] Transliteration in Arabic Script.

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Madam, I associate myself with the hon. Member. ...(interruptions)... This has to be seriously considered by the Government. Every year we are spending Rs. 2,500 crores on import of urea. If we give Rs. 2,500 crores for the revival of six units, then there would be no need to import urea. I associate

श्री जलालुदीन अंसारी (शिहार): मैहम, मैं मी दीपांकर मुखर्जी की मांग का पुरजोर समर्थन करता हूं। इस सवाल को बार-बार उठाया जा रहा है कि खाद कारखानों के रिकाइवल के पैकेज के लिए सरकार अनुदान दे और यह नहीं देकर, रिखाइवल पैकेज नहीं बनाकर विदेश से यूरिया मंगाया जा रहा है और क्या क्या हो रहा है। यह सब सबरे देश के सामने और इस सदन के सामने हैं। इसलिए सरकार से हम मांग करना चाहेंगे इसका समर्थन करते हुए कि इसके लिए प्रबंध किया जाए।

النوی جلا الوی انعرادی فیاد" میدا میں بھی ویبانکرمکوری کمانگ کا برزور سوخفن کر تا ہوں۔ اس معدال کو او باد اخا یا جاریا ہے کہ کھاد کارخانوں کے دیواؤل کے بیلیے کے لئے مولاد انود ان دے اودیہ بنیں دے کر - دیوا کیول بیکیے بنیں بنا کوویش سے یو دیا منسکا یا جارہا ہے دودگیا گیا ہوئیا ہے۔ یہ سب سارے دیش تے سلے نود

†[] Transliteration in Arabic Script. myself with the hon. Member. اس معون کے سلعے ہے۔ لیسلے سرکارسے ہم مانگ کوما جا بعیسیے اسکا سومتی کے ہوئے کہ ایسکے ہے ہر بندھ کیاجلئے۔] ہوئے کہ ایسکے ہے ہر بندھ کیاجلئے۔]

SHRI DIPANKAR MUKHERJEE: There is a Cabinet decision.

النوي محدسيم: ميدم....]

श्री मोहम्मद सलीमः मैडम..

उपसभापतिः नहीं। अभी वे बोलना चाह रहे हैं। आप बहुत संक्षेप में बोलिए।

श्री एस॰एस॰ अहलुवालिया (बिहार): महोदया, अभी पूर्व वक्ता ने जो फर्टिलाइजर इंडस्ट्री के बारे में उसके रिवाइवल के बारे में प्रश्न उठाया, मैं उनके समर्थन में हूं और मैं कहना चाहता हूं कि इन फरिलाइजर इंडस्ट्री को रिवाइव और माइनाइज करने के लिए एक हाई पावर कमेटी बनी थी। उस हाई पावर कमेटी ने इसका एक पैकेज बनाकर कि इसको मार्डनाइज कैसे किया जा सकता है, राजीव गांधी जी के टाइम में ही जमा किया था। आज तक वह लागू नहीं हो सका और बी॰आई॰एफ॰आर॰ में पेंडिंग पड़ा हुआ है। आप जाकर देखिए। मैं उस इलाके से आता हं जहां बरौनी में हिंदुस्तान फर्टिलाइजर कारपोरेशन का कारखाना है। पूरा इन्क्रास्ट्रकर पड़ा हुआ है। उसी तरह से दुर्गापुर में हिंदुस्तान फर्टिलाइजर का कारखाना है, रामगुंडम में है और गुवाहाटी में है। ये कारखाने किस तरह से बेकाम पड़े हुए हैं। इन पर कोई निर्णय नहीं लिया जा रहा है। हम करोड़ों रुपए का युरिया या आमोनियम सल्फेट या इस तरह की खादें इम्पोर्ट करने की बात सोचते हैं पर अपने घर में लगे हुए कारखानों को रिवाइव करनी की नहीं सोचते हैं। मेरी आपके द्वारा सरकार से मांग है कि इस पर जो हाई पावर कमेटी बैठी थी, उसने जो अपनी रिपोर्ट दी थी माडर्नाइजेशन करने के लिए जो पैकेज रखा गया था — उसमें थोडा प्राइस इसकलेशन भी हो गया है पर उस रिपोर्ट को सदन में रखकर उस पर बहस की जाए। एक नया पैकेज तैयार करके सारी इंडस्ट्री को कैसे रिवाइव किया जा सकता है उसका रास्ता निकाला जाए। यह मेरी मांग है।

SHRI AJIT P.K. JOG1 (Madhya Pradesh): Madam, I am also want to speak.

THE DEPUTY CHAIRMAN: Do you want to say the same thing or do you want to mention any other factor?

फर्टिलाइजर इतना बड़ा सब्जेक्ट है ...(स्यवधान) श्री अजीत खोगी

यह जो देश में फर्टिलाइजर की कमी है उसको दूर करने के लिए एक नयी टेक्नालाजी ईजाद की गयी कि कोयले से फर्टिलाइजर बनाया जाए और कोल बेस्ड फर्टिलाइजर प्लांटस देश में बनाए जाएं। उसके लिए दो स्थानों में, मध्य प्रदेश में कोरबा में और आंध्र प्रदेश में कारखाने भी चाल किए गए जिसमें काफी पैसे भी खर्च किए गए। फिर वह तकनीक सही नहीं पायी गयी, ऐसा बहाना करके इन प्लांटों में करोड़ों रुपया खर्च करने के बाद भी उनको नहीं चलाया जा सका है। मैं आपके माध्यम से सरकार से यह अनुरोध करना चाहता हं कि भारत में कोयले की कमी नहीं है। अगर कोयले से फर्टिलाइजर बनने लगेगा तो इस कमी की पूर्ति हो सकेगी। इस काम को छोडा न जाए। कोरबा में जो फर्टिलाइजर का प्लांट कोल बेस्ड बनाया जा रहा है उसको द्वुत गप्ति से पूरा किया जाए। आंध्र प्रदेश में जो दूसरा रामगुंहम में कोल बेस्ह फर्टिलाइजर प्लांट बनाया जा रहा है उसको भी द्रुत गति से पूरा किया जाए।

SHRI DIPANKAR MUKHERJEE: The Ramagundam plant is in operation. Barauni, Korba and other units can be revived.

श्री अजीत जोगी: कोरबा में जो काम रुका हुआ है उसको पूरा किया जाए। अगर कोयले से फटिरलाइजर बनाने लगेंगे तो फर्टिलाइजर की देश में कमी है वह पूरी हो आएगी।

उपसभापतिः अभी फर्लि।ज्ञर पर...(व्यवधान)

डा॰ वाई लक्ष्मी प्रसाद (आन्त्र प्रदेश)ः मैडम, एक मिनट...(व्यवधान)

उपसभापतिः मैं आफ्को एक बात बताऊं जब चेयरमैन साहब ने यह क्लीयर किया था तब मि॰ दीपांकर मुखर्जी से यह बात कही थी कि,

the subject is not to be discussed durin Zero Hour mentions. It should not form a discussion because fertilizer is a very large policy issue. But Mr. Dipankar Mukherjee submitted to the Chairman, "I am only bringing it to the notice of the Government to bring a policy paper". Now if we are going to discuss the entire fertilizer policy, then it is difficult to have it now because of constraints of time. But if you want it, you can have it at a later stage when we meet next time in this session. If you want to say, I am agreeable to accept your suggestion and to recommend to the Government. (Interruptions). ..

डा॰ वाई लक्ष्मी प्रसाद: उपसभापित महोदया, आंध्र प्रदेश के रामागुंडम की बात है इसलिए मैं कह रहा हूं वरता मैं आपके समय को बर्बाद नहीं कर रहा हूं ...(व्यवधान)

उपसभापतिः नहीं-नहीं, मेरा समय भी आपका समय है।

डा॰ वाई लक्ष्मी प्रसाद: हमारा समय है, धन्यवाद, क्योंकि हमारे यहां कारखाना है और उसमें काम करने की क्षमता है, जो नई मशीनरीं लगाई गई है, लेकिन जान-बूझ कर उनका बंद करके बाहर से हम यूरिया ला रहे हैं। यह तो बहुत दर्दनाक और शर्मनाक बात है। इसिलए मैं आपके माध्यम से सरकार से विनती करता हूं कि कोई पालिसी एडाए करें। धन्यवाद।

SHRI MD. SALIM: We agree with our suggestion, Madam. If the Government is coming with a policy paper, then we can discuss it in detail. This is a subject on which we want to focus the attention. When it was raised by M. Dipankar Mukherjee all of us want to associate ourselves with it. You can give a direction to the Government because this is an essential thing. (Interruptions)...

THE DEPUTY CHAIRMAN: Actually I don't know to whom I should give a direction because generally my direction goes to the Ministry of parliamentary Affairs. That is their job. To whom should I give a direction?

SHRI MD. SALIM: The Government must be alerted. After you give a direction they will accept it even if the Minister of parliamentary Affairs is not there. (Interruptions)...

THE DEPUTY CHAIRMAN: Now remember that when you were all sitting on this side of the House every day there was demand that there was no Cabinet Minister present here. Suddenly 1 find a change. Everybody should be attentive. (Interruptions)...

श्री अनन्तराय देवशकर दवे(गुजरात): महोदय में कह रहा हू कि कोई न कोई यहा हाजिर रहे आप डारकशन दीजिए कि कोई कैबिनेट मिनिस्टर यहा हजिर रहे (व्यवधान)

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): Madam, I am going to convey...(Interruptions)...

THE DEPUTY CHAIRMAN: What are you going to convey, Mr. Saikia? What had we discussed? ...(Interruptions)...

SHRI AJ1T P.K. JOGI: They should not take the House so lightly, Madam. ...(*Interruptions*)... No cabinet Minister is present. (*Interruptions*)...

THE DEPUTY CHAIRMAN: Mr. Saikia, did you follow what had been discussed in the House? ...(Interruptions)...

#### SHRI MUHI RAM SAIKIA: No.

THE DEPUTY CHAIRMAN: You did not. You were doing your work. But the thing is that somewhere I have to give a direction to someone. (*Interruptions*)... I cannot give any direction. (*Interruptions*)...

SHRI MD. SALIM: Now a Cabinet Minister must be there, whether we are on this side or that side.

लेकिन हाउस की गरिमा अपनी जगह पर है और महत्वपूर्ण जो घटना हो और यहां पर जो सवाल उठाया जाता है वह सरकार के कान तक पहुंचना चाहिए और इसलिए कैबिनेट मिनिस्टर को यहां रहना चाहिए।

۱۱ لیکن حاؤس کاگرما اپنی جگ بر بصاور مهتر پودن بوگشتا بهواود بهان برجومموال اعتایا جا تا ہے - حدد ممالات کان تک بهنجا جاہئے - اودامیلنے کیمینٹ منسر کریماں مہا چاہئے تا

श्री एस॰एस॰ अहलुवालिया (बिहार)ः यहां कोई बैठे नहीं है।...(व्यवधान)

## श्री अनन्तराय देखशंकर दखेः महोदया, कोई कैमिनेट मिनिस्टर है क्या? ...(ब्यवधान)

SHRI AJIT P.K. JOGI: Kindly give a direction that some Cabinet Minister should be in the House. (*Interruptions*)...

SHRI S.S. AHLUWALLIA: Madam, you adjourn the House till that time. (*Interruptions*)...

MISS SAROJ KHAPARDE: Madam, adjourn the House. They are taking the House for a ride. (*Interruptions*)...

## श्री अनन्तराय देवशंकर दवे: महोदया, हम कह रहे हैं तो सुनते ही नहीं है। ...(स्थवधान)

SHRI SATISH AGARWAL: There is no Cabinet Minister. The Minister of Parliamentary Affairs is not there. (Interruptions)... it is contempt of the House. (Interruptions)... It is contempt of the House. (Interruptions)...

SHRI S.S. AHLUWALIA: Madam, adjourn the House. (*Interruptions*)...

MISS SAROJ KHAPARDE: Madam, adjourn the House. (Interruptions)... No Cabinet Minister is coming at all. (Interruptions)...

श्री एस॰एस॰ अहलुवालियाः महोदया, यह बड़ा लाइट्ली लिया जाता है आप हाउस को एडवर्न कर दीजिए।

कुमारी सरोज खापडें: मैडम, जब तक कैबिनेट मिनिस्टर सदन में उपस्थित भूगी रहते हैं तब तक आप सदन को एडज़र्न कर दीजिए, सदन की कार्यवाही स्थगित करिए, मेरा यह कहना है।...(ब्यवधान) SHRI SAT1SH AGARWAL: Neither the Leader of the House is there nor is there the Minister of Parliamentary Affairs. Only one Minister of State is there. (*Interruptions*)...

Then we will adjourn the House. (Interruptions)...

श्री एस॰ एस॰ अहलुवालियाः महोदया, जीरो ऑवर में इतने गंभरी सवाल उठाए जाते हैं और इसको लाइटली लिया जाता है। जीरो ऑवर का मतलब क्या है? ...(स्यक्धान)

MISS SAROJ KHAPARDE: Mahodaya, adjourn the House. (Interruptions)...

SHRI SATISH AGARWAL: (Rajasthan) We will discuss the business in the afternoon. (*Interruptions*)...

श्री अनन्तराथ देवशंकर दवे: हमारी मांग तो महोदया, एडज़र्न करने की नहीं है।...(क्थवधान)

कुमारी सरोज खापडें: महोदया, अगर सरकार को इस सदन की गरिमा का ध्यान नहीं रहता है और सदन 'में कोई कैबिनेट मिनिस्टर उपस्थित नहीं रहता है तो मुझे लगता है कि चेयर को सदन की कार्यवाही स्थगित करने का पूरा अधिकार है। इसलिए आप स्थगित करिएगा ताकि उनके होश ठिकाने आ जाएं।...(क्यक्यान)

आप स्थागित करिए ताकि इन के होश ठिकाने आ जाएं। (क्यवधान)...

श्री एस॰एस॰ अहलुवालियाः श्रा रहे हैं...(व्यवधान)... सबेरे लेट आ रहे हैं...(व्यवधान)... फिर कोई इाजिर नहीं रहता है। श्री सतीश अत्रवालः वह कोई शोभा देता है, रणुका जी भागी जा रही है बुलाने के लिए। वह क्यों जा रही है, वह तो हाउस की सम्मानित सदस्ता है।

MISS SAROJ KHAPARDE: This is not the way. (Interruptions) Madam, adjourn the House. (Interruptions)

SHRI S.S. AHLUWALIA: Madam, adjourn the House. (*Interruptions*)

SHRI GURUDAS DAS GUPTA (west Bengal) Madam, as a Member of the House... (Interruptions)

SHRI S.S. AHLUWALIA: Madam, as a Member of the House he did it several times. ...(Interruptions)

SHRI GURUDAS DAS GUPTA: Madam, I fully agree that the dignity of the House should be maintained. It is absolutely unusual. Madam, you can take a decision according to convention. You can take a decision according to your own judgement...(Interruptions)

MISS SAROJ KHAPARDE: Madam, adjourn the House. ...(Interruptions)

THE DEPUTY CHAIRMAN: What is the convention?...(*Interruptions*)

SHRI SATISH AGARWAL: Madam, adjourn the House. ...(Interruptions)
Adjourn the House till 2 o'clock. ...(Interruptions)

THE DEPUTY CHAIRMAN: Have we ever adjourned the House when a Cabinet Minister was not present ...(Interruptions)

MISS SAROJ KHAPARDE: Madam, adjourn the House. ...(Interruptions)

SHRI GURUDAS DAS GUPTA: I agree with him. ...(Interruptions)

THE DEPUTY CHAIRMAN: The

उपसभापति: मंत्री तो बैठे हैं...(श्यवश्यन)... मंत्री Let me hear the Leader of the opposition. (Interruptions).

Leader of the House is not here. श्री अनन्तराय देवानंकर दवे: मैडम, यह इस सरकार को सबक सिखाने के लिए जरूरी है।

(Interruptions). Let me hear the leader of the opposition. (Interruptions) Let me hear what he wants to say. (Interruptions)

SHRI SATISH AGARWAL. Madam, it is not the responsibility of the Leader of the House to run this House. (Interruptions) Adjourn the House. (Interruptions).

SHRI GURUDAS DAS GUPTA: Madam, adjourn the House. (Interruptions)

SHRI S.S. AHLUWALIA: Madam, adjourn the House. (*Interruptions*)

THE DEPUTY CHAIRMAN: I adjourn the House till a Cabinet Minister comes here or a parliamentary Affairs Minister comes here. If he comes in five minutes, we will come back in five minutes. If he comes in 10 minutes, we will come back in 10 minutes.

The House then adjourned at twentyseven minutes past twelve of the clock.

The House reassembled at thirty two minutes past twelve of the clock,

The DEPUTY CHAIRMAN in the Chair.

THE LEADER OF THE HOUSE (SHRI IK. GUJRAL): Before you say anything, Madam, may I profess apologies to you and the House for the inconvenience caused to the House. I am sorry this has happened. I assure you that it will not be repeated.

THE DEPUTY CHAIRMAN: That's okay. We did not want to do it. But Members were feeling it. The question was that someone should give a commitment on an issue and there was nobody to give that kind of a commitment and in the absence of it, Members felt that Government was not giving any commitment. Even they did not know what to do.

SHRI l.K. GUJRAL: The grievance of the House is appreciated and I have no difference of opinion on that.

THE DEPUTY CHAIRMAN: It was not meant to disrespect you. I am just trying to explain...(interruptions)...I will explain what the members wanted so that the Leader of the House can react to it if he wants to Mr. Gujral, the matter was about fertilizer companies. There are sick fertilizer industries and a Zero Hour mention was permitted by the hon. Chairman. But it was considered that we could not have a discussion in this form and so it was to be taken up later.

But some kind of commitment had to come from the Government for taking it up at a later date...(Interruptions)...Can I have the attention of the Leader of the House?. The thing was that the Government should say that Members could discuss, any other time, the entire fertilizer policy. The Members are willing to speak on it and wait for the next time. Whenever the Chairman and the Government find time, we can do it. That was the only point on which they were agitated.

SHRI I.K. GUJRAL: I can assure you that generally speaking, it is our policy that every issue that Members raise to discuss, we are always willing to cooperate. So, if the Members wish to discuss this, anytime we will be available.

THE DEPUTY CHAIRMAN: In the next part of the session. That is the only assurance they wanted. Shri John F. Femandes, not present. Shri Naunihal Singh, not present. Shri O. Rajagopal, not present.

### RE: NEED TO HAND OVER DODA DISTRICT TO ARMY

श्री ओ**॰पी॰ कोहली (दिल्ली**): उपसभापति महोदया, कश्मीर में आतंकवादी गतिविधियों ने अब तक हजारों बेगनाह लोगों की बलि ले ली है। यह सिलसिख लगतार जारी है। सरकार ने जम्मू-कश्मीर में विद्यान समा के चुनाव करवाने का निर्णय इस उम्मीद से किया है कि शायद इन चुनावों से वहां पर शांति स्थापित हो. लेकिन इन आतंकवादी गतिविधियों का सिलासिला रूकने का नाम नहीं ले रहा है। अभी झल ही में 24 जुलाई को जम्मू-कश्मीर के डोडा जिले में 13 बेगुनाइ लोगों की हत्या कर दी गई और ये 13 के 13 बेगुनहरू लोग एक ही समुदाय के, अल्पसंख्यक समुदाय के थे। इस तरह के सिलेक्टिव हत्याएं जम्मु-कश्मीर में क्राकर जारी है और जब ऐसी घटना हो जाती है तो उसके बाद सरकार एक्समेशिया रिलीफ एनाउंस करके समझती है कि उसकी जिम्मेदारी पूरी हो गई। इस तरह की सिलेक्टिव हत्याओं के कारण जो एक डर और दहशत का माहौल पैदा होता है, उसके बहुत दूरगामी प्रभाव व प्ररिणाम होते हैं। जो भटना जम्मू-कश्मीर के डोडा जिले में 24 जुलाई को हुई.